IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2908 of 2020

Asif @ Asif Ali @ Md. Asif Ali … … Petitioner

- Versus -

The State of Jharkhand ... … … Opposite Party

CORAM: - HON'BLE MR. JUSTICE DR. S. N. PATHAK

(Through: Video Conferencing)

For Petitioner : Mr. Ranjan Kumar, Advocate
For Opp. Party : Mr. Suraj Verma, APP.

02/09.09.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

On the request of learned counsel for the petitioner, put-up this case after two weeks.

Kunal **(Dr. S. N. Pathak, J.)**